GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3680

TO BE ANSWERED ON THE 16TH JULY, 2019/ ASHADHA 25, 1941 (SAKA) SHORTAGE OF ANTI-LANDMINE VEHICLE

†3680. SHRI VISHNU DAYAL RAM:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Central Reserve Police Force (CRPF) and other paramilitary forces are struggling with the shortage of protected anti-landmine vehicles;
- (b) if so, the details thereof along with the number of anti-landmine vehicles sanctioned for procurement by the Government through open tender under modernization of police scheme during the last three years to deal with the risk posed by IEDs in the areas affected by left-wing extremism;
- (c) the number of such vehicles procured during the last three years as compared to the number of vehicles proposed to be procured; and
- (d) the steps taken by the Government to meet the shortage of antilandmine vehicles in the CRPF and other para-military forces?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) to (d): The procurement of any equipment, including Mine Protected vehicles (MPVs) is guided by operational requirement and priorities, competing requirements and availability of funds. The requirement of Central Armed Police Forces (CAPFs)/Assam Rifles (AR)/National Security Guard (NSG) for any item, including Mine Protected Vehicles, changes with time and their deployment pattern. Acquisition of such items is an ongoing process.
